

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:793

ANSWERED ON:25.11.2011

FAKE CERTIFICATES FOR ADMISSION IN MEDICAL COLLEGES

Deshmukh Shri K. D.;Gangaram Shri Awale Jaywant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of admission in certain medical colleges on the basis of fake and forged certificates/documents have come to the notice of the Government;
- (b) if so, the details thereof during the last three years and the current year, State/ UT-wise;
- (c) the number of such cases investigated and action taken against the offenders; and
- (d) the steps taken/proposed by the Government to prevent such frauds?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (c) Ministry of Health and Family Welfare is concerned with admission to MBBS/BDS Courses under 15% All India Quota and for admission to Post Graduate Medical/Dental Courses under 50% All India Quota. During the last three years, in the academic year 2010-11, two cases of seeking admission in MBBS course on production of fake Caste Certificate in medical colleges one in the State of Rajasthan and one in Gujarat have been reported. These have been referred to the concerned College authorities for examining and taking action.

(d) To stop such irregularities in the All India UG and PG medical/dental seats the watermark paper was used for issuing the allotment letters to candidates for admission to MBBS/BDS courses under 15% All India Quota for the academic year 2011-12 along with a code number on bottom left side of allotment letter. In addition, Principal/Deans of the college have been requested that in case any deviation is found in any case and forged/fake admission is suspected in UG and PG courses towards All India Quota for the academic year 2011-12, the same may be brought to the notice.